

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/184/2016  
NAME OF THE PETITIONER(S) : Venkatraman Shivkumar  
NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others  
UNDER SECTION : 397/398

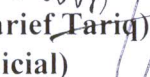
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	A. RENGAN	Authorized Rep. R1	
2	KAVITHA BALAJI	R2 & R3	
3	J. PACHAYAPPAN	R4 & R11	
4	K. RAMABAMY G.V. MOHAN KUMAR	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present. Counsels for R1, R2 & R3 and R4 & R11 are present. No representation on behalf of R5, R6, R12 & R13. Counsel for petitioner stated that he has sent notice to R7, the proof of service of which is awaited. It is observed that on the last date of hearing on 24.10.2016 also, there was no representation on behalf of R5, R6, R12 & R13. It appears that they are not interested to proceed in the matter. In the circumstances, they are set ex parte. Counsel for R2 & R3 is filing counter today and the same is desired to be adopted by R1, R2, R4 & R11 by filing memo. Put up on **02.01.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)